

ITEM NO.41

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 6316/2023

(Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(I.R. and IA No.64857/2023-EXEMPTION FROM FILING O.T.
IA No. 64857/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R.

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R.

IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No. 76830/2023 - EXEMPTION FROM FILING O.T.)

Date : 30-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. P.N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Rana Mukherjee, Sr. Adv.

Mr. Rajeev Kumar Dubey, Adv.
Mr. Naveen Kumar Tripathi, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Dhruv Mehta, Sr. Adv.
Mr. Mohit Yadav, Adv.
Mr. Anubhav Ray, Adv.
Mr. Siddharth Seem, Adv.
Mr. Rakshit Jain, Adv.
Mr. Deepak Dahiya, Adv.
Mr. Veenu Singhal, Adv.
Mr. Nbvs Reddy, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Kausar Raza Faridi, AOR
Mr. Ali Muzaffar, Adv.
Mr. Ali Muzaafar, Adv.

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matters stand adjourned for the day.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR